

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

Subject: Distribution of litigation work amongst Law Officers in the Central Administrative Tribunal, Srinagar Bench.

Government Order No. 3362 - JK (LD) of 2025.
Dated. 22 - 03- 2025.

In partial modification of Government Order No. 9424-JK(LD) of 2024 dated 31-05-2024 and Government Order No. 3165-JK(LD) of 2025 dated 16-03-2025, it is hereby ordered that the litigation work of following Departments in the Central Administrative Tribunal, Srinagar Bench shall be conducted by Mr. Syed Musaib, Deputy Advocate General in addition to his own duties till further orders:

1. Department of Law Justice and Parliamentary Affairs;
2. Health and Medical Education Department including SKIMS; and
3. Tourism Department including Jammu and Kashmir Tourism Development Corporation.

The aforesaid allocation is subject to the satisfactory performance of the Law Officers which shall be reviewed periodically.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated. 22 -03- 2025.

No. LAW-Jud/153/2021-10.

Copy to the:-

1. Ld. Advocate General, J&K.
2. All concerned Administrative Secretaries.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.

4. Commissioner Secretary to Government, General Administration Department.
5. Divisional Commissioner Kashmir.
6. Registrar, Central Administrative Tribunal Srinagar Bench.
7. All Concerned Law Officers
8. Director Information, J&K, Srinagar.
9. Director Archives, Archaeology and Museums, J&K, Srinagar.
10. Director Litigation Kashmir.
11. Mr. Syed Musaib, Deputy Advocate General for compliance.
12. All Officers of the Department of Law, Justice and Parliamentary Affairs.
13. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
14. I/C Website Section
15. Government Order File.
16. Concerned File.


22.03.25

(Binny Kumar)
Assistant Legal Remembrancer